NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 2013/2024 In C.P. (IB)/3244(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024

NAME OF THE PARTIES: **RAVI PRAKASH GANTI –LIQUIDATOR**
IN THE MATTER OF
Indiabulls Housing Finance Ltd
V/s
Aashita Builders Pvt Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016
& Application under any other provisions- IBC

ORDER

IA No. 2013/2024:- Mr. Ravi Prakash Ganti, Liquidator appeared in person. The present application has been filed for placing on record the progress report for the quarter ended on 31.03.2024. The said report is taken on record. No order is called for. With the aforesaid observation, **IA No. 2013/2024** is **allowed** and **disposed of.** List the matter on **08.05.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)

SD/-
KULDIP KUMAR KAREER
Member (Judicial)

29.04.2024
Sushil